

MR. SPEAKER: Shri Manoranjan Bhakta, Shri Ram Naik, Shri M. R. Janarthanan, Shri P. G. Narayanan, Shri Madhukar, Shri Ram Singh, Shri Jaswant Singh, Shri Chandra Jeet Yadav and Shri Kishore Lal want to raise the issue relating to the reported death of Shri Shanmugham. I have received a letter from the Home Minister. He is going to make a statement within 10 or 15 minutes.

(Interruptions)

[Translation]

MR. SPEAKER: Your name is also there.

(Interruptions)

[English]

MR. SPEAKER: The Home Minister has written to me that he is going to make a statement.

(Interruptions)

MR. SPEAKER: Please go to your seats.

(Interruptions)

[English]

MR. SPEAKER: Please take your seats.

(Interruptions)

[Translation]

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker, Sir, the former Prime Minister Shri Rajiv Gandhi was assassinated in Tamil Nadu. ... (Interruptions) ... There should be discussion on it so as to unravel the mystery as to who is behind the assassination..... (Interruptions).....

[English]

MR. SPEAKER: Please hear what I have to say. If all of you want to make small statements, I will allow you one after the other. Please take your seats now.

(Interruptions)

SHRI MANORANJAN BHAKTA (Andaman-Nicobar): Sir, it is a very serious matter. (Interruptions)

[Translation]

SHRI RAM VILAS PASWAN (Rosera): Mr. Speaker, Sir, I have a suggestion to make. A discussion should be allowed after the Home Minister makes a statement. Let everybody get a chance to speak. There is no use giving an opportunity to speak before hon. Minister makes a statement. (Interruptions)

[English]

MR. SPEAKER: All of you, please take your seats: As I said, the Home Minister has informed me that *suo motu* he is going to make a statement on the floor of the House within 10 or 15 minutes. He is in the other House and he is going to come here now.

(Interruptions)

[Translation]

MR. SPEAKER: Please take your seats. I am on my legs. If you are so agitated about it and you want to have some clarifications I shall give you time. But then there would be no discussion thereafter. Let the hon. Home Minister make a statement. Thereafter, if you give a proper notice and if I feel that discussion can be allowed, I can consider it.

(Interruptions)

[English]

MR. SPEAKER: I would rather request you to allow him to make the statement. We will see what can be asked later on and not now.

(Interruptions)

SHRI M. R. JANARTHANAN: Parliament is not hearing the voice of the people of Tamil Nadu. You see the photo. (Interruptions)